

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4075**  
**TO BE ANSWERED ON 27<sup>th</sup> MARCH, 2017**

**BOOSTING EXPORTS**

**4075(H). SHRIMATI VEENA DEVI:**

**DR. VIRENDRA KUMAR:**

**SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:**

**DR. A. SAMPATH:**

**DR. MANOJ RAJORIA:**

**SHRI DILIP PATEL:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- the total quantity and value of Indian exports including the merchandise exports from Labour Intensive Sectors of the country during the last three years and the current year, commodity/ sector-wise and year-wise;
- the details of growth/decline registered in country's exports during the said period, commodity and sector-wise along with the factors affecting the exports from the country;
- the details of various impediments affecting exports from the country including those raised by the Federation of Indian Export Organizations along with the reaction of the Government thereto;
- whether the Government has reviewed the impact of previous stimulus package for the sectors which are lagging behind in exports particularly Labour Intensive Sectors and if so, the details and the outcome thereof; and
- the measures taken or being taken by the Government to boost the said exports from the country including the Schemes launched for the same along with their monitoring mechanism?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)  
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

**(a):** The value of India's merchandise exports including exports from Labour Intensive Sectors of the country during the last three years and the current year are as follows:

Years	Value of exports (in US\$ Millions)	
	Exports from Labour Intensive Sectors	India's Total Merchandise Exports
2013-14	115384.82	314415.73
2014-15	129134.05	310352.01
2015-16	115454.31	262290.13
2016-17 (April-Jan)*	98391.02	221776.35

Source: DGCI&S, Kolkata (\* Provisional)

Due to different units of measurement, the quantity figures are not additive and hence total quantity is not compiled. The details of commodity-wise exports from Labour Intensive Sectors for the last three years and the current year are enclosed at **Annexure-I**.

**(b):** The details of growth/decline in India's merchandise exports during the last three years and the current year are as follows:

Years	India's Merchandise Exports	
	Value (in US\$ Billions)	Percentage Growth
2013-14	314.41	--
2014-15	310.34	-1.29
2015-16	262.29	-15.48
2015-16 (Apr-Jan)	218.53	--
2016-17 (Apr-Jan)*	221.78	1.48

Source: DGCI&S, Kolkata (\* Provisional)

The details of India's exports commodity sector-wise during the last three years and the current year are given at **Annexure-II**.

The factors affecting the exports of the country are as follows:

- (a) Fall in global demand and fall in commodity prices, impacting terms of trade for commodity exporters.
- (b) Fall in the prices of petroleum crude resulting in consequent decline in prices as well as export realizations for petroleum products, which are major terms of exports for India.
- (c) EU countries that account for nearly 16% of India's export are facing problems of stagnation and deflation. China is also experiencing a slowdown. The recovery in US has been moderate and uncertain in terms of sustainability.
- (d) Fall in demand of precious goods like Pearls, Precious and Semi-Precious stones, especially from oil producing countries.

**(c):** The various organisations including Federation of Indian Export Organisation (FIEO) has raised the various impediments affecting exports like marketing support, Interest Equalization for merchant exporters, high logistic cost and infrastructure inadequacies, export through e-Commerce, grant of export benefit at the time of exports without waiting for realization, withdrawal of landing certificate for MEIS, combined applications for different norms, grant of TED refund on receipt of even part payment and investment linked benefit for MSMEs. Issues/suggestions received by Government from time to time are processed for suitable action as found appropriate. Government has already done away with landing certificate under the MEIS scheme, as requested above.

**(d) & (e):** The Government monitors the export performance of different sectors and takes need based measures from time to time, keeping in view the global economic environment. Department of Commerce/Directorate General of Foreign Trade engages with stake holders including Export Promotion Councils to assess the export sector situation. Based on the assessments and feedback received from exporting community, Government has

taken suitable measures to promote exports including labour intensive sectors which are as follows:

- (i) The New **Foreign Trade Policy (2015-20)** was announced on 1<sup>st</sup> April, 2015 with a focus on supporting both manufacturing and services exports.
- (ii) The **Merchandise Exports from India Scheme (MEIS)** was introduced in the Foreign Trade Policy (FTP) 2015-20 on April 1, 2015 and is a major export promotion scheme implemented by the Ministry of Commerce and Industry. MEIS aims to incentivize export of merchandise which is produced/ manufactured in India. Rewards @ 2-5% under MEIS are payable as a percentage of realized FOB value of covered exports, by way of the MEIS duty credit scrip, which are transferable and can also be used for payment of a number of duties including the basic customs duty. At present, 7914 tariff lines at 8 digit HS Codes are covered under MEIS scheme.
- (iii) The Government has also launched **Services Exports from India Scheme (SEIS)** in the FTP 2015-2020. The Scheme provided rewards to service providers of notified services who are providing service from India. The rate of reward under the scheme would be based on net foreign exchange earned. The present rates of reward are 3% and 5%.
- (iv) The Government is implementing the **Niryat Bandhu Scheme** with an objective to reach out to the new and potential exporters including exporters from Micro, Small & Medium Enterprises (MSMEs) and mentor them through orientation programmes, counseling sessions, individual facilitation, etc., on various aspects of foreign trade for being able to get into international trade and boost exports from India.
- (v) As part of the “**Ease of Doing Business**” initiatives, the Government has launched **Single Window Interface for Facilitating Trade (SWIFT)** clearances project w.e.f 1<sup>st</sup> April, 2016. The scheme enables the importers/exporters to file a common electronic ‘Integrated Declaration’ on the Indian Customs Electronic Commerce/Electronic Data Interchange (EC/EDI) Gateway i.e. ICEGATE portal. The Integrated Declaration compiles the information requirements of Customs, FSSAI, Plant Quarantine, Animal Quarantine, Drug Controller, Wild Life Control Bureau and Textile Committee. It replaces nine separate forms required by these 6 different agencies and Customs.
- (vi) Interest Equalization Scheme on pre & post shipment credit launched to provide cheaper credit to exporters.
- (vii) Further, the Government continues to provide the facility of access to duty free raw materials and capital goods for exports through schemes like Advance Authorization, Duty Free Import Authorization (DFIA), Export Promotion Capital Goods (EPCG) and drawback / refund of duties.
- (viii) A new scheme called **Trade Infrastructure for Export Scheme (TIES)** has been announced by the Government with the objective to enhance export competitiveness by bridging gaps in export infrastructure, creating focused

export infrastructure, first mile and last mile connectivity for export oriented projects and addressing quality and certification measures. The Central and State Agencies, including Export Promotion Councils, Commodities Boards, SEZ Authorities and Apex Trade Bodies recognised under the EXIM policy of Government of India are eligible for financial support under this scheme.

- (ix) The Government has approved the proposal for notification of commitments under the **Trade Facilitation Agreement (TFA)** of World Trade Organization (WTO), ratification and acceptance of the Instrument of Acceptance of Protocol of TFA to the WTO Secretariat and constitution of the National Committee on Trade Facilitation (NCTF). The Trade Facilitation Agreement (TFA) contains provisions for expediting the movement, release and clearance of goods, including goods in transit. It also sets out measures for effective cooperation between customs and other appropriate authorities on trade facilitation and customs compliance issues. These objectives are in consonance with India's "Ease of Doing Business" initiative. The Trade Facilitation Agreement shall enter into force for the notified members upon acceptance by two-third WTO Members.

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Statement referred to in reply of part (a) of Lok Sabha Unstarred question no. 4075 for answer on 27<sup>th</sup> March 2017.

**India's merchandise exports by Labour Intensive Sectors**

(in US\$ Millions)

Commodities	Unit	2013-14		2014-15		2015-16		2016-17(Apr-Jan)*	
		Qty	Value	Qty	Value	Qty	Value	Qty	Value
Ac, refrigeration machinery etc	(blank)		1164.12		1168.33		1048.09		790.07
Aircraft, spacecraft and parts	(blank)		4584.96		6158.51		3729.36		2429.07
Aluminium, products of aluminium	TON	714409	1943.26	1039922	2859.37	1158776	2639.77	1255686	2573.70
Atm, injectng mlding machinery etc	(blank)		1244.20		1344.42		1262.83		1033.57
Auto components/parts	(blank)		3971.76		4438.56		4217.37		3453.27
Auto tyres and tubes	NOS	32966400	1687.52	30711609	1648.11	27905414	1387.25	26744308	1212.80
Bicycle and parts	(blank)		348.66		354.16		298.44		239.47
Carpet(excl. Silk) handmade	SQM	85475234	1175.76	79364754	1358.16	101010010	1437.60	87916833	1211.05
Copper and products made of copper	TON	341065	2855.11	468979	3420.30	424484	2539.74	367926	2080.16
Cotton fabrics, madeups etc.	(blank)		5118.64		5516.41		5266.17		4271.06
Cotton yarn	TON	1310879	4550.41	1272374	3937.41	1307109	3608.12	1005005	2744.76
Cranes, lifts and winches	(blank)		309.72		341.79		423.63		328.85
Electric machinery and equipments	(blank)		3683.15		3974.04		3689.51		3729.60
Finished leather	KGS	67163410	1285.15	64530167	1331.76	51661459	1049.26	39297022	737.26
Floor covering of jute	SQM	9287763	35.73	7808248	39.09	6257361	34.00	4345403	30.97
Footwear of leather	(blank)		2025.73		2279.00		2148.41		1786.56
Gold	KGS	72006	3086.46	70819	2845.15	150752	5573.54	106639	4288.63
Gold and other precious metal jewellery	(blank)		10801.38		13242.41		10958.01		10568.47
Handloom products	(blank)		373.02		369.55		368.52		295.22
Hand tool, cutting tool of metals	(blank)		711.13		755.70		640.60		525.99
Ic engines and parts	(blank)		1770.36		2397.98		2106.23		1752.16
Indl. Machinery for dairy etc	(blank)		4276.28		4769.28		4641.95		3707.59
Iron and steel	TON	12918438	9223.70	11148889	8684.40	7570231	5492.75	10833507	6328.94
Jute hessian	(blank)		141.70		126.00		125.54		115.02
Jute yarn	TON	24963	23.46	23567	22.64	16930	18.34	6185	7.39
Jute, raw	TON	44016	18.81	37390	19.41	25107	17.18	12776	8.39
Lead and products made of led	TON	80867	194.71	76296	173.20	89390	181.53	72103	151.06
Leather garments	KGS	7931870	591.81	8186533	604.58	7770027	553.98	6566790	458.46
Leather goods	(blank)		1350.06		1453.20		1370.84		1103.44
Machine tools	(blank)		334.92		376.89		392.35		369.56
Manmade yarn, fabrics, madeups	(blank)		5183.66		5275.03		4621.63		3707.24
Medical and scientific instrument	(blank)		966.88		1080.28		989.24		947.18
Motor vehicle/cars	NOS	1014974	6147.95	1110409	6684.05	1139407	6727.44	945782	6171.17
Nickel, product made of nickel	TON	26448	437.27	47002	897.58	37606	492.88	8717	88.22
Nuclear reactor, indl boiler, part	(blank)		563.10		603.89		680.77		554.99

Commodities	Unit	2013-14		2014-15		2015-16		2016-17(Apr-Jan)*	
		Qty	Value	Qty	Value	Qty	Value	Qty	Value
Office equipments	(blank)		30.89		54.77		89.49		100.78
Other non ferrous metal and product	KGS	89651275	416.14	105144331	499.29	91130761	431.88	76038840	364.20
Other construction machinery	(blank)		1008.68		1177.40		1077.86		823.55
Other jute manufactures	(blank)		150.77		109.24		117.47		107.54
Other misc. Engineering items	(blank)		1585.97		1835.43		1988.33		1718.55
Other precious and base metals	(blank)		321.55		414.05		447.29		297.25
Other rubber product except footwear	(blank)		964.19		1071.11		922.30		776.11
Prime mica and mica products	KGS	1175902	19.10	894268	19.51	1047819	17.15	852877	14.92
Products of iron and steel	(blank)		6780.41		7562.81		6134.95		4743.13
Project goods	KGS	4289109	47.35	7502610	36.59	3784411	25.13	2960070	26.61
Pumps of all types	(blank)		690.90		773.24		707.18		623.62
Railway transport equipments, parts	(blank)		178.17		135.35		109.93		186.25
Rmg cotton including accessories	(blank)		9106.74		9282.83		9091.55		6870.64
Rmg manmade fibres	(blank)		3148.96		3997.13		4181.71		3957.54
Rmg of other textile material	(blank)		2190.77		2941.65		3184.54		2783.68
Rmg silk	(blank)		236.55		303.97		244.06		146.81
Rmg wool	(blank)		307.48		307.75		262.37		186.67
Ship, boat and floating structure	(blank)		3724.85		5268.36		3088.46		2872.03
Silk carpet	SQM	29476	2.57	21983	2.62	29835	2.60	27298	6.08
Silver	KGS	34247	18.52	7572	5.68	29945	7.35	27136	9.02
Sports goods	(blank)		236.46		274.50		227.70		191.16
Tin and products made of tin	TON	3345	80.39	1660	37.73	3654	57.22	388	6.22
Two and three wheelers	NOS	2110443	1521.47	2594255	1864.34	2531370	1777.84	1973671	1326.71
Zinc and products made of zinc	TON	194978	435.39	246388	608.06	257627	527.07	175470	450.61
<b>Grand total</b>			<b>115384.82</b>		<b>129134.05</b>		<b>115454.31</b>		<b>98391.02</b>
<b>India's total exports</b>			<b>314415.73</b>		<b>310352.01</b>		<b>262290.13</b>		<b>221776.35</b>

Source: DGCI&S, Kolkata (\* Provisional)

Statement referred to in reply of part (b) of Lok Sabha Unstarred question no. 4075 for answer on 27<sup>th</sup> March 2017.

**India's Merchandise Exports: Commodity Sector-wise**

(Values in USD Billions)

S. No.	Commodities	2013-14	%Growth	2014-15	%Growth	2015-16	%Growth	2016-17 (Apr-Jan)*	%Growth
1	Plantation	1.63	-11.72	1.50	-7.52	1.56	3.97	1.29	0.36
2	Agriculture & allied products	32.95	0.91	30.15	-8.52	24.52	-18.66	19.57	-3.67
3	Marine products	5.02	44.81	5.51	9.85	4.77	-13.48	4.99	21.63
4	Ores & minerals	3.58	-2.65	2.41	-32.75	2.01	-16.4	2.32	42.69
5	Leather & leather manufactures	5.72	17.17	6.20	8.26	5.55	-10.34	4.45	-5.2
6	Gems & jewellery	41.39	-3.72	41.27	-0.3	39.28	-4.8	35.29	11.29
7	Sports goods	0.24	14.44	0.27	16.09	0.23	-17.05	0.19	-2.3
8	Chemicals & related products	30.79	6.5	31.73	3.04	32.17	1.38	27.01	1.26
9	Plastic & rubber articles	6.86	11.02	6.62	-3.57	6.42	-3.01	5.23	-3.03
10	Articles of stone, plaster, cement, asbestos, mica or similar materials; ceramic products; glass and glassware	3.60	13.34	4.04	12.27	3.88	-4.04	3.33	4.45
11	Paper & related products	2.10	8.47	2.18	3.85	2.35	7.66	1.95	-0.11
12	Base metals	22.37	4.24	24.74	10.63	18.50	-25.24	16.78	6.97
13	Optical, medical & surgical instruments	1.56	2.92	1.69	7.89	1.64	-3.04	1.54	14.13
14	Electronics items	7.63	-5.19	6.01	-21.29	5.69	-5.31	4.62	-0.16
15	Machinery	17.57	5.78	19.71	12.16	18.92	-3.97	16.16	3.58
16	Office equipments	0.03	-40.49	0.05	77.31	0.09	63.4	0.10	39.76
17	Transport equipments	22.16	15.19	26.64	20.17	21.34	-19.9	17.90	-0.13
18	Project goods	0.05	-67.56	0.04	-22.73	0.03	-31.33	0.03	15.32
19	Textiles & allied products	36.97	12.41	37.14	0.47	35.95	-3.2	28.82	-3.42
20	Petroleum crude & products	63.18	3.81	56.79	-10.1	30.58	-46.15	25.28	-4.46
21	Others	9.00	-6.71	5.66	-37.18	6.81	20.47	4.92	-15.26
	<b>Total</b>	<b>314.41</b>	<b>4.66</b>	<b>310.34</b>	<b>-1.29</b>	<b>262.29</b>	<b>-15.48</b>	<b>221.78</b>	<b>1.48</b>

Source: DGCI&S, Kolkata (\* Provisional)